



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 50/2024/EZ**

Subhas Datta

..... Applicant

- Versus-

State of West Bengal & Ors.

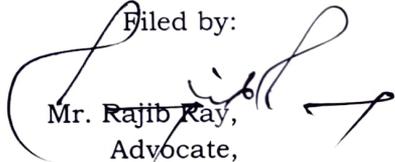
...Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 5,
DISTRICT MAGISTRATE AND COLLECTOR, DARJEELING.**

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-3
2.	Letter dated 24.07.2024	A	4

Filed by:


Mr. Rajib Ray,
Advocate,

Bar Association Room No. 13,
High Court, Calcutta
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Subhas Datta

..... Applicant

- Versus-

The West Bengal Pollution Control Board &
Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 5,
DISTRICT MAGISTRATE AND COLLECTOR, DARJEELING.**

No 3483/24 Dat 25/07/24

I, Sirshendu Saha, son of Sushil Kumar Saha, aged about 51 years, by faith-Hindu, by occupation- service, now posted as Special Land Acquisition Officer and Officer-in-Charge, Environment Section, Darjeeling in the office of District Magistrate, and Collector, Darjeeling, District- Darjeeling, do hereby solemnly affirm and say as follows:

1. That, I am the Special Land Acquisition Officer and Officer-in-Charge, Environment Section, Darjeeling and has been duly authorized by the respondent no. 5 i.e. District Magistrate, Darjeeling to affirm this affidavit on his behalf. I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.

2. That this affidavit is being affirmed in pursuant to the solemn order dated 22.07.2024 passed by the Hon'ble Tribunal, whereby the Hon'ble Tribunal was pleased to direct that a copy of this order to be served upon the Respondent No.6, Chairman, Darjeeling Municipality through the Respondent No.5, District Magistrate and Collector, Darjeeling.

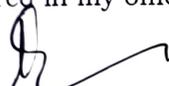
2. That in compliance with the said Order dated 22.07.2024, letter dated 24.07.2024 issued by the Officer-in-Charge, Environment Department, Darjeeling enclosing the order dated 22.07.2024 passed by the Hon'ble Tribunal has been

served upon the Chairman, Darjeeling Municipality through personal delivery and the same has been received by the office of the said Chairman, Darjeeling Municipality by putting signature on a copy of the said letter.

A Copy of the said letter is enclosed herewith and marked as Annexure "A".

3. That the statements made in paragraph 1 and 2 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

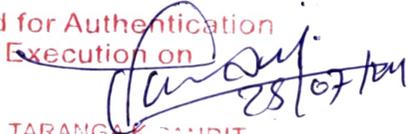
Prepared in my office

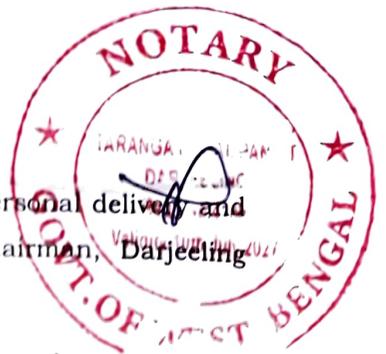

Advocate

Sirshendu Saha

Deponent
Spl. Land Acquisition Officer,
Darjeeling

Presented for Authentication
Admitting Execution on


TARANGAK CHAUDHURY
Advocate
NOTARY PUBLIC
Darjeeling





Government of West Bengal
Office of the District Magistrate, Darjeeling
District Environment & Biodiversity Section
e-mail:- oc.environmentdarj@gmail.com

Memo No. 103 /Env/Darj/2024

Dated: 24/07/2024

To,
The Chairman,
Darjeeling Municipality,
P.O. & Dist. Darjeeling - 734 010.

Sub : O.A. 50 of 2024 - regarding.

Ref : Judgement Order dated 22/07/2024 of the Hon'ble National Green Tribunal in connection with
O.A. No. 50/2024/EZ.

Sir,
With reference to above cited subject, enclosed please find herewith the above mentioned
judgement order of the Hon'ble National Green Tribunal for your kind information and taking necessary
action from your end.

This may be treated as most URGENT.

Enlco : As Stated.

Yours faithfully,

Sato
Officer-in-Charge,
Environment,
Darjeeling

Dated: 24/07/2024.

Memo No. 103/1(1) /Env/Darj/2024

Copy forwarded for information to :

- 1. The Executive Officer, Darjeeling Municipality, P.O. & Dist. Darjeeling.

Sato
Officer-in-Charge,
Environment,
Darjeeling.

o/c



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GREEN TRIBUNAL

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O. A. NO. 50/2024/EZ

In the matter of:

Subhas Datta

....Applicant

-Vs-

State of West Bengal & Ors.

... Respondents.

Affidavit of Service.

RAJIB RAY

Advocate

Bar Association Room No. 13,

High Court, Calcutta

Mob-9830132729/7980422764

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